THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) and (b) Indian tyre industry manufacture with about five hundred tread patterns. The prices of tyres differ from company to company. Different tyre companies have revised the prices of various types of tyres manufactured by them at different times during the last three years. According to the manufacturers, they have been forced to raise the prices of tyre_s mainly due to increase in raw materials and conversion costs.

(c) Tyres are not subject to any price or distribution control. A close watch is however, maintained by the Government over prices of tyres as well as their raw materials.

M/s. Hindustan Photo Films Manufacturing Ltd.

@673-X. SHRI T. THANGA-BALU: WUI the Minister of INDUS-TRY be pleased to state:

(a) whether it is a fact that the Chairman of the M/s. Hindustan Photo Films Manufacturing Ltd. at Ooty is also its Managing Director; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) No, Sir. I'

(b) Does not arise.

Increase in tyre prices

@@673-Y. SHRI CHATURANAN MISHRA: Will the Minister of IN-DUSTRY be pleased to state:

(a) whether the Bureau of Industrial Costs and Prices have found any

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1984.

validity in the claim of AIMTC that the repeated price increases effected by the tyre companies were unjustified; and

(b) if so, what active steps Government propose to take to counter this unwarranted rise in prices?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) and (b) Tyres are not subject to any price or distribution control. Bureau of Industrial Costs and Prices is siezed of the claims of All India Moto_r Transport Congress (AIMTC) and the tyre industry about the justification or otherwise of increas* in tyre prices.

M/s. Bengal Potteries Ltd.

@@@673-Z. SHR1 KALYAN ROY: SHRI M. KADHARSHA:

Will the Minister of INDUSTRY be pleased to refer to the reply to the Unstarred Quesion No. 506 in the Rajya Sabha on the 1st Mjarch, 1984 'and state:

(a) whether any decision has been taken so far on the final disposition of M/s. Bengal Potteries Limited and if so, the details thereof;

(b) whether the period of takeover of managemment has been extended and if so, till when;

(c) what progress has been made to bifurcate it into two separate units—one under ITDC and the other for producing insulators; and

(d) whether Government propose to replace the top personnel of the Company in view of their direct involvement in massive fraud and conspiracy to cheat the Punjab National Bank and subsequent arrests in July, 1984 and misuse of the money of the Bengal Potteries Limited and, if not, the reasons therefor?

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